GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:2682 ANSWERED ON:29.03.2012 VANSADHARA WATER DISPUTE TRIBUNAL Pangi Shri Jayaram

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether logistics and support have been provided to the Vansadhara Water Dispute Tribunal for its proper functioning hearing of the disputes and award within the time frame; and
- (b) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) & (b) The logistics and support for the Vansadhara Water Dispute Tribunal (VWDT) has been provided as given below:-

The Government has sanctioned 14 Temporary posts (Gazetted/Non Gazetted) out of which 12 posts have been filled. Apart from this, official staff car, with driver and 2 attendants (on outsourcing basis) has been provided to the Chairman and 2 Members of the tribunal. Further, in consultation with the Chairman, Cauvery Water Disputes Tribunal (CWDT) VWDT has been allowed to hold its meeting/hearing at the CWDT court till VWDT gets its own accommodation ready.

Residential accommodation for the chairman, VWDT has been provided and office space for the Tribunal has been allocated by Ministry of Water Resources at 5th Floor, Mohan Singh Place, New Delhi vide MoWR order dated 31st October, 2011. The work of reengineering & re furbishing of the same has been allocated to National Project Construction Corporation (NPCC).